

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & FINANCE
(REVENUE BRANCH)

....

NEW DELHI, the 16th February, 1977
27th Phalguna, 1698(Saka)

NOTIFICATION
INCOME TAX

No.1560 (F.No.203/20/76-I.T.A.II): It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Medical Research, New Delhi, the Prescribed Authority, for the purpose of clause (ii) of sub-section (1) of section 35 of the Income-tax Act, 1961 :

INSTITUTION

Federation for the welfare of the mentally retarded (India)
New Delhi.

This notification is effective for a period of two years from the date of issue of this Notification.

Sd/-

(M.K.PADHEY)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.

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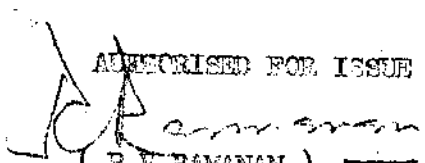
1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (I.T. & Audit)/Investigation/Research and Statistics/Publication and Public Relations, New Delhi.
3. Directorate of CSM Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Director General, Indian Council of Medical Research, Ansari Road Nayar, P.B.No.4508, New Delhi-110016 with reference to their letter No.18/36/75-AA.II dt. 8.2.1977.
5. The Administrative Secretary, Federation for the welfare of the Mentally Retarded (India), 3, Red Cross Road, New Delhi, with reference to their letter No.FWMR/5-B/76/1272 dated 26.3.1976.
6. Comptroller and Auditor General of India, New Delhi (20 copies).
7. Bulletin Section of D.I.(RS&P), New Delhi.(5 copies).

Sd/-

(M.K.PADHEY)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

APPROVED FOR ISSUE


(R.V.RAMANI)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (RS&P)

NO.CC/ITAH/1521/426/RSP/77